

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA.406 of 1996
(OA.1260 of 1996)
&

Date of Order: 23.6.97.

Present: Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

SUMANTA KR. NANDAN

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.S.Sinha, counsel.

For the respondents: Mr.S.K.Dutta, counsel.

Heard on: 23.6.97.

O R D E R

A.K.Chatterjee, V.C.

Ld.counsel, appearing on behalf of the petitioner, states on instructions that her client does not wish to proceed with the case further, both in the OA and in the MA.

In such circumstances, both the OA and the MA are disposed of as "withdrawn".

Written instructions received from the petitioner through his counsel, may be kept in the file.

Mukherjee
(M.S.Mukherjee)
Member(A)

Chatterjee
(A.K.Chatterjee)
Vice-Chairman.